

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
HYDERABAD

C.P.No.110/2001 in O.A.No.1037/1999

Date of Order: 17.08.2011

Between:

D.V.Chandrasekhar, s/o Venkataiah,
South Central Railway, Raichur.Applicant

And

1. The General Manager, South Central Railway,
Railnilayam, Secunderabad.
2. The Chief Personnel Officer, South Central Railway,
Railnilayam, Secunderabad.
3. Shri G.Butchaiah, Sr. Personnel Officer (Traffic),
O/o the Chief Personnel Officer,
South Central Railway, Railnilayam, Secunderabad.Respondents

Counsel for the Applicant

: Mr.K.Sudhakar Reddy

Counsel for the Respondents

: Mr.V.Rajeswara Rao, SC for Rlys.

CORAM:

THE HON'BLE MR.JUSTICE P.SWAROOP REDDY, MEMBER (JUDL.)
THE HON'BLE MR.RANBIR SINGH, MEMBER (ADMN.)

:ORAL ORDER:

(Per Hon'ble Mr.Justice P.Swaroop Reddy, Member (J))

Mr.K.Sudhakar Reddy, the learned counsel for the applicant, submits that
the applicant is not pressing the CP.

2. The CP is, therefore, dismissed as not pressed.


(RANBIR SINGH)
Member (A)


(P.SWAROOP REDDY)
Member(J)

Dated: this the 17th day of August 2011
Dictated in the Open Court

DSN